

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
(CIRCUIT CAMP AT INDORE)

Original Application No. 91/2004

Indore, this the 13th day of April, 2004

Hon'ble Shri M.P. Singh - Vice Chairman  
Hon'ble Shri Madan Mohan - Member (J)

Girish Kumar Bhatnagar,  
Indian, aged 54 years,  
S/o late Gyaneshwar Prasad Bhatnagar,  
Inspector Central Excise (U.S.),  
Comminconarate Indore.

...Applicant

R/o Qr. No. 13, Central Excise Officers  
Colony, Residency Area, Indore (MP).

(By Advocate: None)

-versus-

1. Union of India through  
Secretary,  
Ministry of Finance,  
North Block, New Delhi-110001.
2. Additional Commissioner (P&V),  
Customs and Central Excise,  
Manik Bagh Place,  
Indore (MP).
3. Commissioner,  
Customs and Central Excise,  
Manik Bagh Place,  
Indore (MP).
4. Assistant Commissioner,  
Central Excise Division,  
Pithampur.

...Respondents

(By Advocate: Shri Om Namdeo)

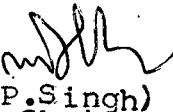
ORDER (ORAL)

By M.P.Singh, Vice Chairman:

By filing this O.A. the applicant has sought directions to quash and set aside the suspension order passed by the respondents. Learned counsel for the respondents has produced a copy of the order dated 28.01.2004 passed by the Commissioner, Central Excise & Customs, Indore i.e. respondent no. 3.

2. Since the suspension of the applicant has been revoked by the respondents vide their order dated 28.1.2004, this O.A. has become infructuous. The same is accordingly dismissed as infructuous.

  
(Madan Mohan)  
Member (J)

  
(M.P. Singh)  
Vice Chairman